

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3383
ANSWERED ON:13.03.2003
REGULARIZATION OF CASUAL EMPLOYEES IN PRAGA TOOLS LIMITED
BASUDEB ACHARIA

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether representation have been made to the Government for regularizing the services of casual employees of Praga Tools Limited who have put in more than 10 years of services or in the alternative they should be treated on par with temporary and permanent employees who have been given option for voluntary retirement scheme; and

(b) if so, the reaction of the Government to these representations?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BALASAHEB VIKHE PATIL)

(a): Yes, Sir.

(b): Praga Tools Limited has been incurring continuous losses since 1990. It has been declared sick under the Sick Industrial Companies Act and referred to the BIFR in the year 1998. The company has excess manpower and is implementing the Voluntary Retirement Scheme (VRS) as per the guidelines issued by the Government. Manpower has been reduced from 1552 in 1999 to 614 at present. In view of the excess manpower and sickness in the company, services of casual employees were not regularized. As regards the VRS option, this is not applicable to casual employees as per the guidelines of the Department of Public Enterprises.